

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 01 OF 2018 IN
APPEAL NOS. 235 & 191 OF 2015

Dated: 1st March 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

SKS Power Generation (Chhattisgarh)

**.... Review Petitioner /
Appellant(s)**

Versus

D.B. Power Ltd. Etc. & Ors.

.... Respondent(s)

Counsel for the Petitioner / Appellant(s) :

Mr. Atul Kumar Mathur
Mr. Buddy A. Ranganadhan
Ms. Priya Singh
Mr. Prabal Mehrotra

Counsel for the Respondent(s) :

Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Divyanshu Bhatt for R-1

Mr. Anand K. Ganesan
Ms. Rhea Luthra for R-3 to 5 & 7

Mr. Deepak Khurana for R-11

Mr. R. K. Mehta
Ms. Himanshi Andley for RERC

ORDER

Reserved for orders.

(S.D. Dubey)
Technical Member

bn/tpd

(Justice N. K. Patil)
Judicial Member